

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:6560  
ANSWERED ON:07.05.2013  
NON PRODUCTIVE ASSETS OF NAFED  
Shetkar Shri Suresh Kumar

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the NAFED proposes to hand over its non-productive assets to reconstruction companies;
- (b) if so, the details thereof; and
- (c) the present status thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (c): NAFED has informed that Department of Financial Services (DFS) has notified NAFED as "financial Institution" for the limited purpose of disposing of its Non-Performing Assets (NPAs) to Asset Reconstruction Companies (ARCs). Since NAFED is not a qualified institutional buyer for subscribing in Security receipts, ARCs can buy its financial assets on cash basis only. Further, NAFED has requested DFS for amending the Notification to put it at par with other financial institutions and facilitate sale of NAFED's financial assets to ARC's against Security Receipts or appoint them to work as NAFED's agent for recovery of the NPA's on Commission basis.